

the civil service or opt for permanent absorption in the concerned public enterprise or revert to the parent cadre; and

(d) if so, the reasons for reconsidering the earlier decision?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The possibilities of evolving a scheme intended to depute Government officers belonging to IAS and other Services at comparatively junior levels to work in and gain experience of Public Enterprises are currently being examined. The scheme is intended to give training to certain number of Government servants in public enterprise type of work with three objects in view:

(i) such training will help civil servants to deal with public sector problems better when they come back to Government.

(ii) some of these civil servants who prove successful during such training could be permanently absorbed in Public Enterprises.

(iii) some of the civil servants could also be sent to new Public Enterprises to be established during the subsequent Plan periods.

No final decision on this scheme has, however, yet been taken.

(c) The Cabinet had taken a decision that civil servants deputed to Public Enterprises should be asked to exercise an option either to resign from the civil services with a view to permanent absorption in the concerned Public Enterprises or revert to the parent cadre.

(d) There is no proposal to reconsider this decision of the Government which still stands.

#### गोरखपुर का उर्वरक कारखाना

\*760. श्री नागेश्वर प्रसाद शाही : क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) गोरखपुर में उर्वरक कारखाने का निर्माण करने के लिए कितने व्यक्तियों की भूमि अर्जित की गई थी; और

(ख) ऐसे कितने व्यक्ति हैं जिनकी भूमि उर्वरक कारखाने के निर्माण के लिए अर्जित की गई थी और जिन्हें कारखाने में रोजगार दिया गया है ?

†[FERTILISER PLANT OF GORAKHPUR

\*760. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the number of persons whose land had been acquired for the construction of the Fertilizer Factory at Gorakhpur; and

(b) the number of persons whose land had been acquired for the construction of the Fertilizer Factory and who have been provided employment in the Factory?]

पेट्रोल तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री डी० आर० चव्हाण):  
(क) 1173.

(ख) 251 नियमित तौर पर, 96 दैनिक मजदूरी आधार पर और 8 शिक्षुओं के रूप में। कुछ और व्यक्ति क्राफ्ट्समैन प्रशिक्षुओं के रूप में शीघ्र ही नियुक्त किये जायेंगे और यदि वे योग्य पाये गये और कारखाने में रिक्त स्थान हुये तो उन्हें बाद में कारखाने में ही रख लिया जायेगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) 1173.

(b) 251 on regular basis, 96 on daily rated basis and 8 as apprentices. A few more will be shortly appointed as Craftsman Trainees and eventually absorbed in the Unit subject to fitness and vacancies.]

†[ ] English translation.